

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 1134  
TO BE ANSWERED ON 24<sup>TH</sup> JULY, 2018

VALIDITY PERIOD TO LIFT WHEAT

1134. SHRI ARJUN LAL MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state the time by which necessary amendments are likely to be made by the Government to extend the validity period to lift the allocated wheat?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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As per the Targeted Public Distribution (Control) Order, 2015, State Governments are required to lift foodgrains from FCI godowns by the last day of the month preceding the allocation month and any extension of time for lifting can be considered by FCI and the Department of Food & Public Distribution in rare and deserving cases. The delegated powers of General Manager and Executive Director, FCI, to grant extension of 15 days each are therefore meant to meet only unforeseen circumstances causing delay in lifting, and not to be resorted in a routine manner. For further extension of validity period, the State Government has to approach this Department. The Department of Food & Public Distribution considers extension of time only for rare and deserving cases.

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